

National Company Law Tribunal  
Allahabad Bench  
Allahabad

35(ND)/2004



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016.

NAME OF THE COMPANY: Mr. Prem Kumar Rastogi

Vs.

M/s Bharat Cold Storage Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	ADVOCATE	PETITIONERS	
2.	ANIL KUMAR	PCS	Respondent	
3.	NESAR AHMAD	PCS	no. 1	

Order dated 07.11.2016

CP No.35(ND)/2004 Prem Kumar v Bharat Cold Storage Pvt. Ltd.

Heard arguments of both the sides. Order reserved along with the unregistered amendment petition. Both parties should file written submission within ten days. In the meanwhile, if parties are willing, they can negotiate for settlement and report to us in advance.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 07.11.2016